

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 245/2010

AMIT VASHISTHA

Appellant(s)

VERSUS

SURESH & ANR.

Respondent(s)

Date : 22-08-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. Keshav Mohan, Adv.
Mr. Smarhar Singh, AOR
Mr. Piyush Choudhar, Adv.

For Respondent(s) Mr. Suresh, In-person

Mr. C. D. Singh, AOR
Ms. Sakshi Kakkar, Adv.
Mr. Gaurav Shukla, Adv.
Mr. Usman, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER